

**NATIONAL COMPANY LAW TRIBUNAL**

**AMARAVATI BENCH  
(Video Conference)**

**PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.06.2021 AT 11.00 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(A) Merger & Amalgamation/6/230/AMR/2021
NAME OF THE COMPANY	Saiyana Warehouse Pvt Ltd (Transferee Co.1) & Avanthi Warehouse Services Pvt Ltd (Demerged Company/Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

List the matter on 02.07.2021.



ACTING PRESIDENT